

RAJASTHAN HIGH COURT

No.RHCB/Exam. Cell/2013/164

Date : 3.4.2013

NOTICE

The results of the Examination for recruitment to District Judge Cadre, 2011 by way of Direct Recruitment [u/r 31(2)] of the Rajasthan Judicial Service Rules, 2010 which was held on 5th and 6th May, 2012 in pursuance of Notification No.Estt.(RJS) 111/2011 dated 19.7.2011 were declared on 6.8.2012.

At the relevant time, the results of the aforesaid Examination *qua* the 24 candidates, having been allotted the following roll numbers, were not declared due to the pendency of SLP(C) No.13100-13112/2012 titled "Pawan Kumar Vashistha Vs. High Court Rajasthan, Jodhpur & Ors." and SLP(C) No.13662-13668/2012 titled "Bhawani Singh Bhati Vs. High Court of Judicature for Rajasthan" before the Hon'ble Supreme Court:-

5094	5098	5102	5106	5110	5114
5095	5099	5103	5107	5111	5115
5096	5100	5104	5108	5112	5116
5097	5101	5105	5109	5113	5117

However, since the aforementioned SLPs have been disposed of on 1.3.2013 and 20.3.2013 respectively, results of the aforesaid candidates are being declared as follows:-

Roll numbers of the candidates, who did not appear and remained absent in the Examination are as hereunder :-

5094 5108 5111

None of the candidates, out of the remaining 21(24-3), have been found eligible for being called for the interview.

The mark lists of the aforesaid 21 candidates are going to be uploaded on the official website of this Court www.hcraj.nic.in under "**Recruitment-DJ Cadre Link**" very soon. They can view/download the mark lists by entering their respective roll numbers and date of births in the space provided for this purpose.

Sm
03.04.2013.

Registrar (Examination)